

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1582**

**TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2017/ SHRAVANA 3, 1939 (SAKA)**

**JOINING IN BSF**

**1582. SHRI P.V. MIDHUN REDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that several officers have declined to join the BSF;**
- (b) if so, the reasons therefor;**
- (c) whether such officers have been barred from appearing in Central Armed Police Forces examination; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): Not all candidates, who are selected to the post of Assistant Commandant (Direct Entry) / Medical officers, join the services. The decision to join or not to join, being a matter of personal choice, rests with the person concerned. No data or study on reasons for not joining conclusively is available with BSF.**

**(c) & (d): As per Rules governing recruitment of Assistant Commandants in Central Armed Police Forces, there are restrictions on re-appearance of candidates finally selected / recommended in earlier examination. The same is duly mentioned in the Notification issued by UPSC for Central Armed Police Forces (Assistant Commandants) Examination.**

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